

priate grievances redress arrangements. This is being followed up.

As per reports received by this Department, the following States and Union Territories have made arrangements for redress of public grievances:—

1. Andhra Pradesh
2. Himachal Pradesh
3. Karnataka
4. Madhya Pradesh
5. Maharashtra
6. Nagaland
7. Tripura
8. Andaman & Nicobar Islands
9. Goa, Daman & Diu, and
10. Pondicherry

Reports from other States are awaited.

#### Setting up of a Research Centre in New Delhi with French Collaboration

321. SHRI K. PRADHANI :  
SHRI G. BHOOPATHY:

Will the PRIME MINISTER be pleased to state :

(a) whether Government have taken steps to set up a Science and Technology Research Centre in New Delhi;

(b) whether the above Research Centre is proposed to be set up with French collaboration; and

(c) the various fields in Science and Technology on which Indo-French Research Centre is proposed at New Delhi ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL): (a) and (b). Sir, an Indo-French Centre for the promotion of Advanced Research is being set up in New Delhi with French collaboration.

(c) This Centre will not itself be engaged in doing research but will serve as a means

for catalysing, sponsoring and coordinating collaborative scientific research between the two countries.

Bio-technology, New and Renewable Sources of Energy, Optics and Opto-Electronics, and Informatics are some of the areas in which cooperation is envisaged.

#### Businessmen Charged with Buying Foreign Currency

322. SHRIMATI GEETHA MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether three Delhi Businessmen charged with buying foreign currency worth Rs. 1, 2 crores and remitting it to Mexico for extremist activities absconded after getting anticipatory bail; and

(b) if so, what precautionary steps were taken by the police and other authorities to guard against that possibility ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) No Sir, No such case has been reported by Delhi Police.

(b) Does not arise.

#### Participation of Persons of Indian Origin in Tricameral Legislatures set up by South Africa

323. SHRIMATI GEETA MUKHERJEE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are contemplating to declare those persons of Indian origin as *persona non grata* who are participating in the Tricameral Legislatures set up by the South Africa Government; and

(b) whether such a declaration would be consistent with India's policy against apartheid ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) and (b). The Government of India at present have not declared any person from South Africa of Indian origin *persona non*